GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 329 TO BE ANSWERED ON 4TH FEBRUARY, 2021

SETTING UP OF WI-FI NETWORKS ALL OVER THE COUNTRY

329 SHRI RAJEEV SATAV:

Will the Minister of Communications be pleased to state:

- (a) whether Government has recently approved the setting up of Wi-Fi Networks all over the country;
- (b) if so, the details thereof and the objective behind the move;
- (c) the number of data centres to be set up to launch the massive Wi-Fi network and the criteria fixed by Government for setting up data centres;
- (d) whether Government is way behind in achieving the target of providing internet to people as envisaged in National Digital Communications Policy, 2018;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the corrective steps taken/being taken by Government in this regard?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

- (a) Yes, Sir. The proposal of the Department for Proliferation of Broadband through Public Wi-Fi Networks based on Wireless Access Network Interface (WANI) framework has been approved by the Cabinet in its meeting held on 9/12/2020.
- (b) As per the WANI framework, it is envisaged that last mile broadband connectivity will be through a network of public Wi-Fi access points. The backhaul requirement for these Wi-Fi access points to be met by internet bandwidth from the telecom service providers/internet service providers. Under the distributed architecture and unbundling of functions, the WANI eco-system consists of following players:
 - **Public Data Office (PDO):** To establish, maintain, and operate WANI compliant Wi-Fi Access Points and deliver broadband services to subscribers.
 - **Public Data Office Aggregator (PDOA):** An aggregator of PDOs and perform the functions relating to Authorization and Accounting.

- **App Provider**: To register users and discover WANI compliant Wi-Fi hotspots in the nearby area and display the same within the App for accessing the internet service.
- **Central Registry**: To maintain, in accordance with the WANI architecture and specifications, the details of App Providers, PDOAs, and PDOs.

Proliferation of Broadband through Public Wi-Fi networks in PDOA/PDO based model inter-alia is expected to result into following benefits:

- i. PDOs are expected to have similar effects on the economy as Public call Offices (PCOs) did when they first came up almost twenty-five years ago.
- ii. Increased penetration PDOAs will allow smaller players to provide Wi-Fi services without having to incur heavy costs. This will lead to an exponential increase in the number of PDOs and Wi-Fi hotspots in the country. With increasing reach in urban and especially rural areas, more and more people will be able to access Wi-Fi networks.
- iii. Increased employment Introduction of PDO/PDOA based model for public Wi-Fi provision can develop like a small-scale industry and just as in the case of PCOs, shop owners and micro-entrepreneurs will be able to start this business. Setting up of a PDO will require a small infrastructure cost and it can be run along with other businesses. This arrangement will encourage village level entrepreneurship and provide strong employment opportunities, especially in rural areas.
- (c) The WANI framework does not involve setting up of data centres.

(d) to (f) The National Digital Communications Policy 2018 (NDCP-2018) was notified on 22nd October, 2018 with a strategic objective of providing Broadband for all. Internet is being currently accessed mainly through mobile wireless technologies which at present cover more than 95% of the total population of the country. Setting up of public Wi-Fi Hotspots by entrepreneurs under WANI framework will further enhance the penetration of internet services in the country.
